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(c) The delegation gathered information on the nature and scope of commercial exploitation of land/properties by Railways in these countries, methodologies adopted, organisational set-up, etc. The subject of commercial exploitation of railway land/airspace had earlier been considered and deferred. However, the experience gathered from the foreign visit will be utilised, with necessary modifications to suit the Indian conditions, while formulating future proposals in this regard.

Awarding the Order of Supply of Casnub Bogies

1248. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of RAILWAYS be pleased to state :

(a) what were the issues involved in regard to which three big suppliers started litigation with railways at the time of awarding order of supply of Casnub Bogies for the year 1992-93;

(b) what was the outcome of the said litigation as per the order of the Hon'ble Supreme Court;

(c) whether adverse orders were passed by Supreme Court against Railway Board in the matter of allocation of higher quantity to smaller suppliers; and

(d) if not, the reasons for adopting old formula once again in the existing tender?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) The three bogie suppliers started litigation on three issues viz. (a) the legality of the Railway adopting dual pricing policy, (b) the correctness of the price, and (c) quantity allocations to various tenderers.

(b) The Court upheld the right of the Railway Administration to adopt dual pricing policy in certain circumstances.

With regard to price, the Court directed the railway authorities to examine the cost aspects and work out an appropriate price.

Regarding quantity distribution, the Apex Court while upholding the allotment made by the competent authority to small manufacturers on the ground that they did not desire to disturb the allocations at that stage left it to railway authorities for making necessary adjustments in the next year's tender, taking into consideration the allotment already made in 92-93.

(c) No, Sir.

(d) In the next tender, for quantity distribution, weightage was also given to prices quoted in addition to the performance.

Order of Casnub Bogies

1249. SHRI PARMESHWAR KUMAR AGARWALLA: Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the order of higher quantity of Casnub Bogies was awarded in the year 1991-92 to less number of suppliers, in comparison to earlier years;

(b) if so, what was the consideration of awarding higher quantity of order to lesser number of suppliers; and

(c) what is the reason of reduction of said quntity this year?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) No, Sir. Orders were placed on all the suppliers as in the previous years.

(b) Does not arise.

(c) The quantities are computed on the basis of wagon production requirement.

रेताचे स्टेशनों पर पुस्तक-पत्रिकाएं सेचने की दुकानों का आवंटन

1250. भी ईश इल्ल धादव : क्या रेता मंत्री यह मताने को कपा करेंगे कि :

(क) रेलचे स्टेशनों पर पुस्तक-पत्रिकाएं बेचने वाली डुकानों के आबंटन के संबंध में मानदण्ड क्या है;

(ख) क्या सरकार ने उक्त मानदण्ड का उक्तचन करते हुए पुस्तक-पत्रिकाएं बेचने वाली दुकानों ग्रेका आवंटन किया है; और

(ग) यदि हां, को इस संभंध में पिछले वो वर्षों का न्यौरा क्या है ?

रेश मंत्री (डी सी॰ के॰ आएकर शारीएक) : (क) से (ग) बुक स्टाल के सभी नए ठेके बेरोजगार स्नातकों की संडकारी समितियों, एसोसिएक्रनों तथा वास्तविक कामगारों/रेलये कुक स्टालों के बेडरों की संडकारी समितियों ज़ौर अलग-अलग बेरोजगार स्नातकों, आदि के लिए निश्चित रखे जाते हैं ! पिछले के वर्षों के बौरान, विश्वेष मामसे के रूप में आनंद विश्वस् रेलवे स्टेशन पर केवला एक बुक स्टाल का आंबंटन किया गया है ।